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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH,  
NEW DELHI

Original Application No. 642/2024

News Item titled "Land Sinking: A new environmental challenge in J&K" appearing in  
greaterkashmir.com dated 29.04.2024.

**IN THE MATTER OF:** Application for seeking time to submit reply in case titled  
News Item titled "Land Sinking: A new environmental challenge in J&K"  
appearing in greaterkashmir.com dated 17.09.2024 in O.A No. 642/2024.

**MAY IT PLEASE YOUR LORDSHIP**

Most respectfully submitted that, while hearing in above titled case on  
17.09.2024 before the Hon'ble NGT Court. During the course of adjudication, the  
Hon'ble Court passed the directions at Para 1 and 2, the operative part of which is  
reproduced as under.

***"1. As per office report notices have been duly served on all  
the respondents but none has appeared for respondent No.  
1-Chief Secretary, J&K, respondent No. 4-Wadia Institute of  
Himalayas Geology Dehradun, respondent No. 5-Govind  
Ballabh Pant National Institute of Himalaya and  
Environment, Almora and respondent No. 7-District  
Magistrate, Ramban and no response has been filed on their  
behalf.***

***2. Notices be issued again to respondents No. 1,4,5 and 7  
requiring them to ensure filing of their respective response  
at least one week before the date of hearing hereby fixed  
and also to ensure their representation before this  
Tribunal".***

Kindly grant some reasonable time to file reply in above titled case as we  
could not file reply on 08.01.2025 due to non-submission of reports of Geology  
Survey of India, Jammu and Line Departments timely.

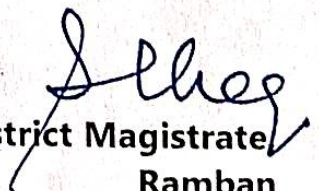
**IN THE PREMISES:**

It is therefore, respectfully prayed that in the interest of justice to give some  
reasonable time to submit reply before the Hon'ble NGT, New Delhi.

**No:** DCR/ARA/2024-25/520

**Dated:** 07.01.2025

Yours Faithfully,

  
**District Magistrate**  
**Ramban**  
(Respondent No. 07)